

In The Central Administrative Tribunal  
Calcutta Bench

OA 1322 of 1996

Date of Order : 11-05-2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Bikramjit Singh

- VS -

Union of India & Ors.

O R D E R

Ld. Counsel Mr. B. Chatterjee for the applicant in presence of Ld. Counsel Mr. P. Chatterjee for the respondents submits that in the order passed on 16-3-2001 the name of Ms. S. Bhunia, Counsel has been wrongly typed for the respondents in place of for the applicant. So, the name of Ms. S. Bhunia be recorded for the applicant after deleting the name of Ms. S. Bhunia for the respondents in the order dated 16-3-2001. Registry is directed to correct the same accordingly. This order will form the part of the earlier order dated 16-3-2001. A fresh copy of this order be handed over to the Ld. Counsel of both the parties.

  
( D. Purkayastha )  
Member(J)

DKN

after completion of 12 years' continuous service as per rules.

We have considered the submissions of the ld. counsel